93 Written Answers [25 MA	R. 1988] to Questions 94
State	ement (Rs. in lakhs)
S.No. Name of Scheme	Funds released 1984-85 1985-86 1986-87
1. Scheme of Assistance to organisations for t	the disabled persons 218.99 283.92 321.16
2. Scheme of Assistance to Disabled Persons fitting of aids and appliances.	
3. Scholarships for the Disabled Persons .	178.81 132.64 269.00
4. District Rehabilitation Centre Scheme .	
Placement of Blind Persons on higher Posts 3201 SHRI CHATURANAN MISH- RA: Will the Minister of WELFARE be pleased to state: (a) whether it is a fact that blind	THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI- MATI SUMATI ORAON): (a) and (b) According to the National Sample Sur- vey done in 1981 there was 34.74 lakhs blind persons in the country. There is no information regarding the number of highly educated such as
persons are generally not placed in Grade A and B for employment in Central Government offices despite	M.Phill, PhD. etc. amongst the blind population in the country.
availability of highly educated blind persons; (b) if so, the details thereof and the	Allotment of General Pool Quarters to the Wards of Retired Employees of Dr. RML Hospital
reasons therefor; and (c) what steps are being taken to place them Grade A and B posts?	3203. SHRI F. M. KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:
THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI- MATI SUMATI ORAON): (a) to (c) Government have issued instructions that in respect of identified posts	(a) whether it is a fact that some general pool quarters have been allot- ted to the wards of retired Govern- ment Employees of Dr. Ram Manohar Lohia Hospital, New Delhi; if so, what are the details in this regard;
which can be held by the physically handicapped persons (blind, deaf and prthopaedically handicapped), prefer- ence to physically handicapped per- sons will be given in the matter of re- cruitment to those identified posts.	 (b) whether these quarters have been converted into hospital pool/ quota from the General Pool; (c) what are the reasons for not allotting the quarters to the wards of
Blind Persons in the Country 3202. SHRI CHATURANAN MISH-	the retired employees of the hospital, who are working in other Ministries of Government of India from the hos- pital quota/pool; and
RA : Will the Minister of WELFARE be pleased to state:	(d) whether Government propose to adopt a uniform policy for allotment
(a) what is the total number of blind persons in th _e country and how many of them are educated; and	of quarters to the eligible wards of the retired Government employees? THE MINISTER OF STATE IN

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(b) how many of them are highly educated such as Ph.D.; M. Phill.; etc.?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI DALBIR SINGH): 1